

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3343
TO BE ANSWERED ON 07TH AUGUST, 2018

POOR QUALITY RICE FOR PDS

3343. SHRI BODHSINGH BHAGAT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has received a complaint from a people's representative *vide* letter no. 9148/mp/2018 dated 6.4.2018 regarding poor quality rice of non-FAQ quality kept in the godowns in Balaghat of Madhya Pradesh for distribution under Public Distribution System and if so, the details thereof;
- (b) whether any inquiry into the complaint was conducted, if so, the details thereof;
- (c) whether the poor quality rice mentioned in the complaint was found when the enquiry was conducted;
- (d) if so, whether punitive action was taken against the guilty officers concerned and millers and the details thereof;
- (e) if not, the reasons therefor and the details thereof; and
- (f) whether the poor quality rice had been in storage for a very long time in the godowns before the complaint was registered?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (e): Yes, Madam. A complaint dated 06.04.2018 was received from Shri Bodhsingh Bhagat, Hon'ble Member of Parliament (Lok Sabha) about storage of beyond Fair Average Quality (FAQ) norms rice in Maa Ambe, Khursodi Godown and Saibaba Warehouse, Khursodi in District Balaghat of Madhya Pradesh. Madhya Pradesh being a De-Centralized Procurement (DCP) State, the procurement, storage and distribution of foodgrains is undertaken by the State Government.

The complaint was investigated by a joint team of officers of Food Corporation of India (FCI) and Madhya Pradesh State Civil Supplies Corporation (MPSCSC). The team collected 8 samples of rice from both the depots and 7 samples were found beyond FAQ norms. Based on the investigation report, State Government has taken disciplinary action against the officers/officials responsible for procurement of beyond FAQ rice in these depots. Besides, the rice millers who delivered non FAQ rice have been suspended from milling work.

(f): No, Madam.
